

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT ADVOCATE'S
1	Smt. Suman Porwal	SB CRIMINAL MISC. PET. NO. 1167/2013 MANOHAR LAL & ANR V/S STATE & ANR	Mr.SUMER SINGH	Mr. VS RAJPUROHIT
2	SH. Prashant Kumar Sharma	S.B. CrI. Misc. Pet. No. 3409/2015 Amit Sharma V/S Punita & Anr.	MR. Rahul Choudhary	MR. Shambhoo Singh
3	Dr. Pramila Acharya	S.B. Civil Misc. Appeal No. 1333/2017, Dinesh Kumar v/s Smt. Asha	Mr. B.S. Sandhu	Mr. Rameshwar Dave
4	Sh. J.K. Bhaiya	S.B. Civil Writ PET. NO. 13914/2016 Pukhraj V/S Mohanlal & ors.	MR. Vijay Purohit	MR. Vishal Sharma
5	SH. Jitendra Maheshwari	S.B. Civil Writ PET. NO. 8295/2017 Kumbh Nath V/S Naresh Kumar	MR. Shardul Bishnoi	MR. G.J. Gupta
6	Sh. Rajendra Dadhich	DB Civil Misc. Appeal NO. 1599/2016 Smt. Shanti Maru V/S Vishal Maru	MR. Parikshit Nayak	MR. Love Jainzs
7	Sh. J.K. Bhaiya	SB CVIL Writ Petition NO. 7003/2012 Mota Ram V/S Bhuraram	Mr. M.C. Bishnoi	Mr. I.R. Choudhary
8	Sh. Manak Lal Chandak	SB Civil Transfer Appeal NO. 70/2017 Smt. Renuka V/S Jitendra Singh	Mr. SD Mehta	Mr. B.L. Choudhary

भवदीय

  
उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण ,  
जोधपुर

" Help The Needy--Timely Help May Create History "